

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3550**  
TO BE ANSWERED ON 10.12.2019

**CENTRAL GRANT IN PMGSY**

**3550. SHRIMATI VEENA DEVI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government was providing 100 per cent Central grants for Pradhan Mantri Gram Sadak Yojana (PMGSY) earlier;
- (b) if so, the reasons for change in the ratio of funding as the Government has divided the grant between Centre and State at 60 per cent and 40 per cent respectively;
- (c) whether this policy is likely to have an adverse effect on economically weaker States including Bihar and Jharkhand, if so, the details thereof; and
- (d) whether the Government proposes to provide 100 per cent Central grant to the States identified by various committees in the recent past and if so, the details thereof?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

**(a) to (d):** The Pradhan Mantri Gram Sadak Yojana (PMGSY) was started in the year 2000 as 100% Centrally Sponsored Scheme. However, the funding pattern was modified to 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which the ratio was fixed at 90:10 based on the recommendations of the Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes. The funding pattern was modified in order to enhance the allocation to accelerate the execution of PMGSY and accommodate new proposals of the State Governments.

There is no proposal to provide 100% Central Grant under PMGSY to the States.

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